GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 402.

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

LOSSES DUE TO NATURAL CALAMITIES

402. **KUNWAR HARIBANSH SINGH:** SHRI P.R. SUNDARAM: SHRI GAJANAN KIRTIKAR: SHRI ASHOK SHANKARRAO CHAVAN: SHRI SUDHEER GUPTA: SHRI HARI MANJHI: SHRI BIDYUT BARAN MAHATO: SHRI S.R. VIJAYAKUMAR: SHRI T. RADHAKRISHNAN: SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: **DR. HEENA VIJAYKUMAR GAVIT:** SHRI SATAV RAJEEV: SHRI VENKATESH BABU T.G.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the various parts of the country including North-Eastern States and Assam have been affected by landslides, heavy rains and floods recently, if so, the details of loss of lives and damage to property and crops reported during the last one year and the current year;

(b) the details of assistance/compensation for loss of crops sought by the States in this regard and the amount of relief provided by the Government, State-wise;

(c) the efforts made by the National Disaster Response Force (NDRF) teams for rescue and relief operations along with the number of people rescued, boats mobilised, relief centres opened etc., State-wise;

(d) the status of relief and rehabilitation works in the affected areas; and

(e) whether the Government is considering to have a permanent mechanism to deal with such calamities and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e) Various parts of the country have been affected by natural calamities including heavy rains and floods in the recent past. The details of the losses due to natural calamities during the last one year and current year, as reported by the State Governments/ Union Territories, are at Annexure-I.

The primary responsibility for disaster management rests with the State Government. The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural disasters from the State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) in accordance with the established procedure. Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/ claimed. In addition to regular schemes of crops damage, the farmers are also entitled for compensation under the Prime Minister Fasal Bima Yojana (PMFBY) of the Ministry of Agriculture, which is being implemented by the State Government.

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State-wise details of allocation and releases from SDRF and NDRF during the last one year and the current year are given in Annexure-II.

Based on vulnerability profile of different regions of the country, NDRF teams have been presently stationed/ deployed at 12 Bn HQ viz; Guwahati (Assam), Haringhata (West Bengal), Mundali (Odisha), Arakkonam (Tamil Nadu), Pune (Maharashtra), Vadodra (Gujarat), Bhatinda (Punjab), Ghaziabad (Uttar Pradesh), Bihta (Bihar), Vijayawada (Andhra Pradesh), Varanasi (Uttar Pradesh) and Doimukh (Arunachal Pradesh). Besides, based on the monsoon forecast and flood vulnerability profile of different regions of the country, 31 specialist teams of National Disaster Response Force (NDRF) alongwith necessary equipment were prepositioned in different flood prone areas of the country before commencement of monsoon and 27 additional Teams were deployed on the request of the State Governments on need basis. In addition, NDRF teams also assist to the State administration in distribution of essential relief material and provide medical support to affected people at the time of emergency. The State-wise details of deployment of NDRF Team for rescue and relief operations alongwith number of people rescued/ evacuated during 2017, are at Annexure-III.

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With regard to permanent mechanism to deal with calamities, it is stated that there are well established institutional mechanisms at the National, State and district levels in the country to develop appropriate preparedness, response, prevention and mitigation mechanism in disaster situation. In order to strengthen the existing disaster management system, the Disaster Management Act, 2005 provides for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, which includes coordinated and prompt response to any disaster situation in the country and requires holistic measures by various wings of Government for preparedness, prevention, mitigation and for minimizing the effects of calamities. The measures as taken by the Government of India and the State Governments are expected to improve the existing disaster management practices including the preparedness, prevention and minimizing the effects of natural calamities in the country. Further, the strengthening of the disaster management is a continuing and evolving process of the governance.

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State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides as reported by State Governments etc. during the years 2016-17 and 2017-18

(Provisional)

	State	Year								
SI.		2016-17				2017-18 (as on 14.07.17)				
					Crops				Crops	
No.		lives	Cattle		area	lives	Cattle		area	
		lost	lost	Houses	(in lakh	lost	lost	House	(in lakh	
		(No.)	(No.)	(No.)	ha.)	(No.)	(No.)	s (No.)	ha.)	
1	Andhra Pr.	19	32	2277	0.48	NR	NR	NR	NR	
2	Arunachal Pr.	42	1903	1629	0.235	24	NR	357	0.005	
3	Assam	115	3191	66887	2.82	52	1807	14858	2.51	
4	Bihar	243	583	129922	3.72	NR	NR	NR	NR	
5	Chhattisgarh	9	15	694	2.98	10	23	37	NR	
6	Gujarat	85	252	128	NR	35	310	25	NR	
7	Goa	NR	NR	119	NR	NR	NR	15	NR	
8	Haryana	3	NR	8	NR	NR	NR	NR	NR	
9	Himachal Pr.	40	136	2283	0.20	04	NR	NR	NR	
10	J & K	3	NR	NR	NR	NR	NR	NR	NR	
11	Jharkhand	8	NR	1483	NR	NR	NR	NR	NR	
12	Karnataka	10	217	23654	3.76	NR	NR	NR	NR	
13	Kerala	48	56	5770	0.017	12	04	1413	NR	
14	Madhya Pr.	184	400	80000	NR	NR	NR	NR	NR	
15	Maharashtra	145	1035	8164	0.15	81	156	NR	NR	
16	Manipur	NR	NR	24723	0.018	18	6437	18980	0.59	
17	Meghalaya	4	NR	NR	NR	NR	NR	NR	NR	
18	Mizoram	NR	NR	NR	NR	13	1116	4854	0.09	
19	Nagaland	7	738	4119	0.42	14	NR	479	NR	
20	Odisha	3	NR	NR	NR	NR	NR	NR	NR	
21	Punjab	12	NR	98	0.005	02	03	22	NR	
22	Rajasthan	82	635	15010	NR	NR	NR	NR	NR	
23	Sikkim	13	2090	361	0.018	02	NR	50	NR	
24	Tamil Nadu	25	564	8278	0.34	NR	NR	NR	NR	
25	Telangana	49	6535	37991	2.59	NR	NR	NR	NR	
26	Tripura	5	1	937	NR	13	12	2732	NR	
27	Uttar Pradesh	82	266	46793	5.96	03	40	262	NR	
28	Uttarakhand	114	1575	3324	0.10	10	49	156	NR	
29	West Bengal	200	3320	84765	4.48	44	05	1864	NR	
30	Puducherry	NR	NR	5	NR	NR	NR	NR	NR	
	Total	1,550	23,544	5,49,422	28.27	337	9962	46104	3.19	

NR = Not reported.

Neg. = Negligible.

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2016-17 to 2017-18

(Rs. in crore)

		Allocation under SDRF		Centre's s	hare of SDRF	Released from NDRF	
				rele	eased		
SI.		2016-17	2017-18	2016-17	2017-18	2016-17	2017-18
No.	State				(as on 14.07.17)		(as on 14.7.17)
1	2	3	4	5	6	7	8
1	Andhra Pr.	462.00	485.00	173.25	181.875	344.88	
2	Arunachal Pr.	55.00	57.00	49.50	51.30	51.06	
3	Assam	483.00	507.00	434.70	228.15		
4	Bihar	492.00	517.00	369.00	193.875		
5	Chhattisgarh	253.00	265.00	94.875	94.875 #	313.385	
6	Goa	4.00	4.00	1.50			
7	Gujarat	740.00	777.00	555.00			
8	Haryana	323.00	339.00	236.625			
9	Himachal Pr.	248.00	260.00	223.20	117.00	81.22	63.23
10	J & K	268.00	281.00	120.60			
11	Jharkhand	382.00	401.00	286.50			
12	Karnataka	290.00	305.00	217.50	114.375	1056.98	913.044
13	Kerala	194.00	204.00	72.75			
14	Madhya Pr.	921.00	967.00	690.75	362.625	863.81	
15	Maharashtra	1557.00	1635.00	583.875	583.875 #	2224.78	
16	Manipur	20.00	21.00	9.00		14.65	
17	Meghalaya	25.00	27.00	22.50	12.15		
18	Mizoram	18.00	19.00	8.10			
19	Nagaland	10.00	11.00	9.00	4.95	0.96	
20	Odisha	785.00	824.00	588.75	309.00	425.66	
21	Punjab	409.00	430.00	153.375	161.25		
22	Rajasthan	1158.00	1216.00	868.50		990.82	301.65
23	Sikkim	33.00	34.00	29.70	15.30		
24	Tamil Nadu	713.00	748.00	534.75	280.50	365.67	218.76
25	Telangana	288.00	302.00	108.00		328.16	58.40
26	Tripura	33.00	34.00	29.70	15.30		
27	Uttar Pradesh	709.00	744.00	265.875	279.00	1053.01	
28	Uttarakhand	220.00	231.00	99.00			
29	West Bengal	542.00	569.00	406.50	213.375	275.82	
	Total	11635.00	12214.00	7242.375	3218.775	8390.86	1555.08

Including arrears of SDRF for the previous year.

Statement showing State-wise details of prepositioning & additional deployment of NDRF Teams and number of

people rescued/ evacuated during 2017

State	Prepositioning	Additional	People	No. of	
	of NDRF	deployment of	Rescued /	Boats	
	Teams	NDRF teams on	Evacuated	with OBM	
		permanent location			
1	2	3	4	5	
Assam	07			20	
Andhra		01			
Pradesh					
A & N Island		01			
Arunachal	01	01	450	03	
Pradesh					
Bihar	05	01		20	
Delhi		01			
Gujarat	02	03		06	
Himachal	01	01		03	
Pradesh					
J&K	04	01		11	
Jharkhand					
Karnataka		01			
Kerala		01			
Madhya					
Pradesh					
Maharashtra		03			
Mizoram		01			
Odisha		01			
Punjab	01		85	05	
Rajasthan		01			
Sikkim		01			
Tripura		01	217		
Telangana		01			
Tamil Nadu		01			
Uttar Pradesh	04	02		14	
Uttarakhand	03	01		12	
West Bengal	03	02		12	
Total:-	31	27	752	106	